

## COCODRIVE MISCELLANEOUS VEHICLE PACKAGE POLICY - NAVI GENERAL INSURANCE

### ADD ON COVERS

### POLICY WORDINGS

#### **Definitions:**

- I. **We, Us, Our, Ourselves-** means NAVI GENERAL INSURANCE LTD.
- II. **You, Your, Yourself** - means or refers to the person or persons or entity described in the Schedule as the insured.
- III. **Constructive Total Loss** - A vehicle will be a Constructive Total Loss (CTL), where the aggregate cost of retrieval and/or repair of the vehicle subject to terms and conditions of the policy exceeds 75% of the IDV.
- IV. **Injury** - means Accidental physical bodily harm excluding Illness or disease solely and directly caused by external, violent, visible and evident means which is verified and certified by a Medical Practitioner.
- V. **Policy Period** - The period stated in the schedule during which the policy is valid and operative.
- VI. **Authorized workshop / Garage /Service Station** - A motor vehicle repair workshop /garage /service station authorized by us.
- VII. **Accident or Accidental** - means a sudden, unforeseen and involuntary event caused by external, visible and violent means.
- VIII. **Purchase Invoice Price** - Purchase Invoice Price” shall mean the ex-showroom price of the Insured vehicle at the time of purchase including the value of company fitted accessories and Registration charges.

[Return to Invoice \(UIN: IRDAN155RP0001V01202021/A0013V01202021\)](#)

This cover is applicable if it shown on your schedule.

#### What is covered:

We will pay the difference between the amount receivable under section 1(Own Damage) of the policy and the purchase invoice price of insured vehicle in the event of valid and admissible Total Loss/ Constructive total loss (CTL) or Theft claim under the policy.

#### Special conditions:

- You are the first registered owner of the vehicle. This condition is waived for employer to employee transfer cases where there is no change in actual user of the vehicle.
- Cover is not applicable for imported vehicles i.e. where invoice is not generated in India.

- Cost of any non-built in electrical/electronic and non-electrical/electronic accessories including bi-fuel kit forming part of the invoice but not insured under section 1 (Own Damage) of the policy will not be covered.
- The company reserves the right to either pay or provide you vehicle of same specification.

Subject otherwise to terms, conditions, limitations and exceptions of the policy.